

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619 JODHPUR**

ORDER SHEET

COURT NO. : 1

18.12.2018

O.A./290/300/2013 B L SAMAR

M.A./290/213/2018 -V/S-

[MA 213/18 FOR LR S][VAKALATNAMA M/O COMMUNICATIONS
NOT FILED BY MR. K.S. YADAV]

ITEM NO:62

FOR APPLICANTS(S) Adv. : Mr. S.K. Malik

FOR RESPONDENTS(S) Adv.: Mr K.S. Yadav

Notes of The Registry	Order of The Tribunal
	<p>Instant Misc. Application No.213/2018 has been filed by the applicant Smt. Urmila Devi Wd/o Shri B.L. Samar, claiming herself to be the legal representative of the Original Applicant B.L. Samar, who has since expired on 31.08.2018.</p> <p>The prayer made in the said Misc. Application is not opposed by the learned counsel for the respondents.</p> <p>Accordingly, MA No.213/2018 is allowed. The applicant Smt. Urmila is ordered to be impleaded as legal representative of the original applicant. Amended cause title annexed with the Misc. Application is also ordered to be taken on record.</p> <p>List the OA on 28.01.2019.</p> <p style="text-align: center;">(ARADHANA JOHRI) MEMBER (A)</p> <p style="text-align: right;">(SURESH KUMAR MONGA) MEMBER (J)</p> <p style="text-align: center;">RSS</p>